

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-05/2018/ 5787/A

From :- Smti. Kanchan Newar
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Murtaza Ahmed Choudhury
District & Sessions Judge,
Lakhimpur, North Lakhimpur

Dated Guwahati, the 4th October 2018.

Sub:- **Permission to avail LTC.**

Ref :- Your letter No. DJL/8091/2018 dtd. 24.09.2018.

Sir,,

With reference to the above, I am directed to inform you that you have been granted permission to avail LTC during the ensuing Durga Puja vacation, for the block period 2014-2017 (by way of carrying forward), to visit Jaisalmer, Rajasthan along with your wife and daughter on 15.10.2018, by the shortest possible route, as per existing Rules.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-05/2018/5788-5789 /A, dated 4/10/18
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.

sd/-

JT. REGISTRAR (VIGILANCE)